



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

**Title:**Public Notice

**Reference No.:**--

**Date:**10/03/2006

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It has come to the notice of the Authority that a company by the name and style “Sunlink India Insurance Company Limited” is doing insurance business and collecting money from the general public for issuance of motor insurance policies from the following address:-

Room No.301, Antrix Complex,  
5 th Floor, Near BBC Tower ,  
Sayajigunj,  
Vadodara

Tel.: 0265 – 222 6295/6297

Fax: 0265 – 222 6295

This is to inform that this Authority has not granted any license whatsoever under Section 2C (1) and 3 (1) of the Insurance Act, 1938 to the said company for carrying on the business of insurance which is a condition precedent under the provisions of the Act and the company’s operations are in violation of the provisions of the Insurance Act, 1938 and IRDA Act, 1999.

IRDA has already initiated further appropriate action in the matter.

**The general public are hereby cautioned not to purchase insurance policies from the said company or through any person claiming thereunder.**

By Order

/Sd.

**(C. R. Muralidharan)**

**Member**

Hyderabad

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